

ITEM NO.7

COURT NO.9

SECTION XI-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(C) No(s). 8737/2021

[Arising out of impugned final judgment and order dated 03-12-2020 in OPKAT No.347/2020 passed by the High Court of Kerala at Ernakulam]

JIJI K.S. & ORS.

Petitioners

VERSUS

SHIBU. K & ORS.

Respondents

I.A. No.117844/2022-CLARIFICATION/DIRECTION
I.A. No.37238/2022-INTERVENTION APPLICATION
I.A. No.96101/2021-INTERVENTION APPLICATION
I.A. No.151177/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

WITH

SLP(C) No.18961/2022 (XI-B)
I.A. No.56688/2023-INTERVENTION APPLICATION
I.A. No.166033/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

Date : 11-11-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) :Mr. Jaideep Gupta, Sr. Adv.
Mr. Jayanth Muth Raj, Sr. Adv.
Mr. Krishna Dev Jagarlamudi, Adv.
Mr. Alim Anvar, Adv.
Mr. Santhosh K, Adv.
Mr. Riddhi Bose, Adv.
Ms. Rachita Chawla, Adv.
Ms. Rishi Agarwal, Adv.
Ms. Sampriti Baksi, Adv.
Mr. Mohammed Sadique T.A., AOR
Mrs. Devika A. L., Adv.

**For Respondent(s) :Mr. V. Chitambaresh, Sr. Adv.
Mr. Karthik S. D., AOR
Mr. C. Govind Venugopal, Adv.**

**Mr. Naveen R Nath, Sr. Adv.
Mr. C. K. Sasi, AOR
Dr. Kk Geetha, Adv.
Ms. Meena K Poullose, Adv.
Mr. Aditya Nath, Adv.
Ms. Disha Gupta, Adv.**

Mr. A. Lakshminarayanan, AOR

**Mr. Harish Pandey, AOR
Mr. Devvrat Yadav, Adv.**

**Ms. Smita Amratlal Vora, AOR
Mr. Jayanth Muth Raj, Sr. Adv.
Mr. Alim Anvar, Adv.
Mrs. Devika A. L., Adv.**

Mr. A. Lakshminarayanan, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

1. Arguments concluded.
2. Judgment reserved.
3. Short written notes of arguments be filed by the parties within a week.

**(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS**

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**